GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2972 ANSWERED ON 11TH JULY, 2019

TOLL RATES ON NHs

2972. SHRI VINAYAK RAUT: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक़ परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria fixed by the Government for charging toll rates for all kinds of vehicles on National Highways (NHs) across the country;
- (b) whether the Government is considering to introduce a national policy for revising the existing toll rates for NHs and reclassifying the vehicle types and if so, the details thereof;
- (c) whether the Government has hired a consultancy firm to prepare a draft policy to revamp the toll system and if so, the details thereof;
- (d) whether there is a proposal to increase the toll rates for private cars and if so, the details and the objectives thereof; and
- (e) whether this is likely to upset car users and invite resentment from various quarters and if so, the reaction of the Government thereto?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) User fee rates on National Highways are fixed in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008 and amendment thereof. The copies of the rules are available at website of the Ministry at <u>www.morth.nic.in</u>.

(b) to (e) M/s. Boston Consulting Group has been engaged by National Highways Authority of India (NHAI) as consultant for detailed examining and advising on toll related issues.
